

**Strengthening of Penal Provisions Against Exporters Violating Quality Standards**

2751. SHRI KRISHNA KUMAR BIRLA: Will the Minister of COMMERCE be pleased to state;

(a) whether Government propose to strengthen penal provisions against the exporters violating contracted quality standards for exports;

(b) if so, whether the DGFT have received complaints against exporters sending sub-standard quality products; and

(c) if so, the names of exporters against whom complaints were received by Government during the last 5 years alongwith the action contemplated by Government in such cases?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI BOLLA BULLI RAMAIAH):

(a) Adequate penal provisions already exist under the Foreign Trade (Development and Regulation) Act, 1992 and the Rules made there under to deal with such violations by the exporters.

(b) and (c) As per information available about 400 quality related complaints were received and investigated by Regional Sub-Committees on quality complaints during the last 5 years. Cases received at Hqrs. of DGFT are also referred to Regional Sub-Committee on quality complaints for settlement with foreign buyer amicably. In those cases where the dispute cannot be settled amicably and Indian exporters are found to be at fault, the cases are further investigated and adjudicated and penal action taken against erring exporters under the Foreign Trade (Development & Regulation) Act, 1992 and the Rules made thereunder for imposing fiscal penalties, suspension/cancellation of I.E.C. numbers etc. A list of exporters where such penal action was taken or is proposed to be taken is annexed as statement.

**Statement**

S.No .	Parly's Name
1.	M/s Sufco Exports, Bombay
2.	M/s Bombay Art Jewellers, Bombay
3.	M/s Shivnath Rai Narain (I) Co., N. Delhi
4.	M/s Billa Enterprises, Punjab
5.	M/s King Fisheries, Kollam, Kerala
6.	M/s Mikes International, Bangalore
7.	M/s Perl Food Products, Cochin M/s Trinity Trading, Cochin
8.	M/s Nckkanti Sea Foods, Vishakapatnam
9.	M/s Lark Exports, Kanpur
10.	M/s Capithan Exporting Co. Killam, Kerala
11.	M/s International Creative Foods Ltd., Visakhapatnam
12.	M/s Chandella Emporium, Khajuraho (M.P.)
13.	M/s Amusar Imped (P) Ltd., Calcutta
14.	M/s India Produce co., Calcutta
15.	M/s Dophin International, New Delhi
16.	M/s Deepak International, Ludhiana.
17.	M/s Rosh Exports, Bobmbay
18.	M/s Dhominal Ramchand, New Delhi
19.	M/s Shah Carpets, Agra
20.	M/s K.K. Rubber co. (India) P. Ltd., N. Delhi
21.	M/s Eicher. Coorcarch Ltd. New Delhi
22.	M/s Expo Universal, Calcutta
23.	M/s Bensen Carpets, Agra
24.	M/s Rattan Exports & Inds (P) Ltd.
25.	M/s Linkers International, New Delhi
26.	M/s Eastern Electronics, New Delhi
27.	M/s Muchhala N.V. Bombay

S.Nb. Party's Name

28. M/s S.M. Dyechem Ltd. Bombay/  
Bhopal
29. M/s Super House Ltd. N. Delhi/  
Kanpur
30. M/s Wasan & Co., New Delhi
31. M/s Man Aluminium Ltd., Indore/  
Bombay
32. M/s Next Fashion Creations,  
Bangalore
33. M/s Shanta project (P) Ltd.,  
Calcutta
34. M/s Iqbal Leathers, (P) Ltd,  
Jammu/Kanpur
35. M/s Farida Shoes Ltd., Madras
36. M/s M.M. Rubber Co. Ltd.,  
Madras
37. M/s Krishna Exports, New Delhi
38. M/s Aditya Exports, Bombay
39. M/s Jewal Home, Agra
40. M/s Oberoi Exports, New Delhi
41. M/s Veejay Impex
42. M/s Transia Industries (P) Ltd.,  
New Delhi
43. M/s Metro Exporters, Bombay
44. M/s M.M Exports, New Delhi
45. M/s AlockEnterprises, Bombay
46. M/s Thaper Foods Ltd., Ludhiana
47. M/s Savoury Foods, Cochin
48. M/s Paras Exports (India)
49. M/s Chirmi Creation Jaipur
50. M/s Modern Equipment Cmpnay,  
Ambala
51. M/s Perfect Latex Pvt. Ltd., Delhi
52. M/s Eagle Fashion, Delhi

### देश में चीनी मिलें

2752. श्री रामजीलाल: क्या खाद्य मंत्री यह बताने की कृपा करेंगे कि:

(क) देश में कुल कितनी चीनी मिलें हैं और उनमें से इस समय कितनी मिलें चल रही हैं;

(ख) बन्द चीनी मिलों को पुनः चलाने के लिये सरकार द्वारा क्या कदम उठाये गये हैं;

(ग) क्या सरकार का हरियाणा में विद्यमान चीनी मिलों की क्षमता में वृद्धि करने का भी विचार है; और

(घ) यदि हां, तो कब तक?

खाद्य मंत्री तथा नागरिक आपूर्ति उपभोक्ता मामलों और सार्वजनिक वितरण मंत्री (श्री देवेन्द्र प्रसाद यादव): (क) 31.7.96 तक देश में 447 संस्थापित चीनी मिलें थी, जिसमें से 415 चीनी मिलों में चीनी वर्ष 1995-96 (अक्टूबर-सितम्बर) के दौरान उत्पादन हो रहा था।

(ख) चीनी मिलों को स्वयं ही पुनर्स्थापन/आधुनीकीकरण की योजनाएं तैयार करनी होती हैं तथा सम्बद्ध संस्थानों से स्वीकृत करनी होती है। ऐसी पुनर्स्थापन/आधुनीकीकरण योजनाओं के लिए चीनी विकास निधि से रियायती ब्याज दर पर वित्तीय सहायता भी उपलब्ध है, वशतें निर्दिष्ट शर्तों को पूरा किया जाये।

(ग) तथा (घ) 31.7.96 तक हरियाणा राज्य में 4 चीनी मिलों को अपनी विद्यमान क्षमता में विस्तार हेतु आशय पत्र जारी किए गए हैं।

इस सन्दर्भ में कोई समय सीमा बताना सम्भव नहीं है।

### Retraining and Redeployment of Surplus Workers

2753. MAULANA OBAIDULLAH KHAN AZMI: : Will the Minister of LABOUR be pleased to state:

(a) whether Government have finalised the programme of retraining and redeployment of surplus workers;

(b) if so, whether Government propose to utilise the funds available with National Renewal Fund for this purpose; and

(c) if so, the details thereof?

THE MINISTER OF LABOUR (SHRI M. ARUNACHALAM) (a) to (c) The assistance from National Renewal Fund has been provided for counselling retraining and redeployment of rationalised workers during the year 1993-94 onwards.

In the current year (1996-97) a sum of Rs. 28.50 crores has been earmarked, *inter-alia*, for counselling retraining and redeployment of rationalised workers.